

of livelihood. An extensive public outreach programme (including public hearings and consultations) to spread awareness about nuclear power and all its related aspects based on a multipronged approach has been instituted in a structured manner.

(d) and (e) The Government of Andhra Pradesh has given its consent to carry out technical studies required to identify potential coastal sites for locating nuclear power plants in the State.

Setting up of nuclear power plants in Andhra Pradesh

2. DR. K. V. P. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether there has been any progress in setting up of nuclear power plants in Andhra Pradesh and other States, since India has signed the civil nuclear deal;

(b) what are the contributory factors, in case of delays, if any; and

(c) whether the impediments, if any, would be removed in a time bound manner?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir. The Government had accorded 'in principle' approval for the site at Kovvada in Srikakulam district of Andhra Pradesh for setting up six Light Water Reactors in cooperation with the USA. Pre-project activities including land acquisition, obtaining statutory clearances and detailed site investigations are continuing at the site. In parallel, discussions on the techno-commercial aspects with M/s Westinghouse Electric Company (WEC) to arrive at a project proposal have also started.

(b) The procedures involved in pre-project activities like land acquisition and obtaining environmental clearances take time. Similarly, negotiations with foreign technology partners involving various legal, regulatory, technical and commercial aspects also take time.

(c) Yes, Sir.

Safety measures at Kudnakulam nuclear power plant

3. SHRI T. RATHINAVEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that, on India's request, additional safety measures are being enforced in Kudankulam Nuclear Power Plant by the Russian authorities;

(b) if so, the details thereof;